

**NARMADA WATER DISPUTE**

466. SHRI BABUBHAI M. CHINAI:

Will the Minister of IRRIGATION AND POWER be pleased to state the progress so far made in the adjudication of Narmada Water dispute ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL): The Tribunal gave their decisions on preliminary issues pertaining to law, and were proceeding to deal with the remaining issues. Some of the party States, however, went to the Supreme Court in appeal against the Tribunal's decisions and obtained a stay order.

In the meanwhile, the Chief Ministers/Ministers of Madhya Pradesh, Maharashtra, Gujarat and Rajasthan had discussions with the Central Minister of Irrigation and Power from 18th to 22nd July, 1972.

The Chief Ministers pointed out that, though Narmada is *one* of the least rivers of the country with a great potential, it has not developed been so far and requested the Government of India to give priority to its development in this decade. The Chief Ministers felt that development of Narmada should not longer be delayed in the best regional and national interests and therefore agreed to the settlement of disputes connected with this river by mutual agreement and with the assistance of the Prime Minister.

The quantity of water in Narmada available for 75 per cent of the years is assessed at about 28 million acre feet. The requirements of Maharashtra and Rajasthan for use in territories are 0.25 and 0.5 million acre feet respectively; these are without prejudice to the level of the Canal.

The Chief Ministers requested the Prime Minister to allocate the balance of water of 27.25 million acre feet between Madhya Pradesh and Gujarat taking into account the various relevant features in both the States. The Chief Ministers also requested the Prime Minister to fix a suitable height for the Nargam dam after going into the various viewpoints.

The Chief Minister agreed to meet there after and finalise the arrangement for power generation and its distribution. They hoped that the development of Narmada would be inaugurated by laying foundation stone for one or more of the major projects on the river in the auspicious month of August, 1972.

**TEXTILE COMMISSIONERS' ADVICE TO BRING DOWN PRICES OF IMPORTED NYLON YARN**

467. SHRI BABUBHAI M. CHINAI: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government's attention has been drawn to the report appearing in Financial Express of the 7th June, 1972, that the State Trading Corporation had refused to consider the advice of the Textile Commissioner to bring down the prices of the imported nylon yarn; and

(b) if so, the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). In accordance with the Government's directive the State Trading Corporation have brought the prices of imported nylon yarn on par with those of indigenous yarn with effect from 1st March, 1972.

**BALANCE OF TRADE OF INDIA**

468. SHRIMATI PRATIBHA SINGH; SHRI SHYAM LAL GUPTA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of the countries with which India had adverse balance of trade during the years 1970-71, 1971-72 and in the first quarter of 1972-73 and the overall balance of trade of India during these years ;

(b) what was the balance of trade with rupee-payment countries during each of these years; and

(c) the main reasons for adverse balance of trade ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). A statement is laid on the Table of the House. [See Appendix No. LXXXI, Annexure No. 31]

**MANUFACTURE OF WAGONS AT RAILWAY WORKSHOPS**

469. DR. K. MATHEW KURIAN :  
DR. BHAI MAHAVIR :

Will the Minister RAILWAYS be pleased to state :

(a) whether it is a fact that the Railways have decided to manufacture wagons in railway workshops ;

(b) whether Government have received representations from the Indian Engineering Association in this behalf ; if so, the details thereof ; and

(c) how far this decision will meet wagon shortage in this country ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) The decision to manufacture wagons in Railways Workshops is not of recent origin. The Railways started manufacture of wagons in some of the Railway workshops on a regular basis since 1961.

(b) No.

(c) Wagon manufacture is being continued in three Railway workshops and in 1972-73 it is expected that these three workshops will turn out 2,860 wagons (in terms of 4-wheelers) and to that extent it would add to the wagon production in the country.

**COTTON IMPORTED FROM U. S. S. R.**

470. SHRI VEERENDRA PATIL :  
DR. K. NAGAPPA ALVA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the quantity of cotton imported from USSR during the year 1971 ; and

(b) how much of it was sold and how much is lying unsold ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No cotton was imported from USSR during 1971.

(b) Does not arise.

**CONTAINER SERVICE**

471. SHRI B. V. ABDULLA KOYA :  
Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to introduce Container Service on some more routes ; if so, which are those routes ;

(b) whether there is any scheme to link Cochin and Calicut with the other important industrial centres of the country by this Service ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. QURESHI) : (a) Yes. Proposals to introduce container services between New Delhi and Madras/Banealore, between New Delhi and Secunderabad, between Cochin and Bangalore/Madras and between Bombay and Arumuganeri on Southern Railway are under examination.

(b) and (c) If the above proposals materialize, Cochin will be linked to Bangalore and Madras. Subject to availability of traffic, the question of linking it with New Delhi and Calcutta will be later considered. There is no proposal to link Calicut with any other town.

**KERALA'S GOVERNMENT'S SCHEME FOR STABILISATION OF INDUSTRIES**

472. SHRI B. V. ABDULLA KOYA :  
Will the Minister of FOREIGN TRADE be pleased to state :